

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-329/2020**

**AND**

**LD-VC-OCW-178/2020**

Mhambre & Company, thr. Its  
partners and ors.

....Appellants.

Vs

State of Goa, Thr. Chief Secretary and ors.

....Respondents.

Shri G. Agni, Advocate for the Appellants.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date:7<sup>th</sup> December 2020.**

P.C.

Appellants' counsel seeks time to verify with the registry whether notice has been served on the respondent.

3. Post the matter on 14.12.2020.

**DAMA SESHADRI NAIDU, J.**

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